

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


(20)

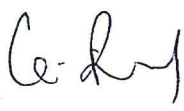
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/612/ (IB)/2017
NAME OF THE PETITIONER(S) : SBI (STRESSED ASSETS MANAGEMENT BRANCH)
NAME OF THE RESPONDENT(S) : SENTHIL PAPER AND BOARDS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	P. H. ARVINDH PANDIAN, FOR ROSHAN ATIQ AMRITH BHARGAV, ADVOCATES	SENIOR ADVOCATE FOR RESPONDENTS	
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2)	L. RAMESH MS Rameel Kumar ASSOCIATE Counselor Financial creditor		
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ORDER

Proxy representing the counsel for petitioner on record present and prayed time for making submissions as his senior counsel could not attend before the Tribunal due to personal inconvenience. Senior counsel representing the respondent present. Time extended at their request with a direction to file counter and for hearing submissions of both the sides. Put up on 07.11.2017 at 10.30 A.M.

- Sd/-

K Anantha Padmanabha Swamy
Member (Judicial)

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